

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3951
ANSWERED ON:21.04.2008
BAN ON WHEAT PROCUREMENT BY PRIVATE COMPANIES
Adsul Shri Anandrao Vithoba

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has imposed ban on procurement of wheat by private traders from the States of Punjab and Haryana;
- (b) if so, the reasons therefor particularly when the same is not applicable in other States;
- (c) whether the Bhartiya Kisan Union and other organisations and individuals have requested the Government to lift such a discriminatory ban; and
- (d) if so, the reaction of the Government thereto and the steps taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): No, Sir.
- (b), (c) & (d): Do not arise.